

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 27/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANY: Phoenix ARC Pvt Ltd vs Suryodaya Textile Pvt Ltd

SECTION OF THE COMPANIES ACT: 7 of I & B Code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	O.P. Mishra	Adv.	Phoenix	[Signature]
2.	Suresh Dutt Dobhal	Adv.	Phoenix	[Signature]

CPNo. (IB) 27/ALD/2018

Sri Suresh Dobhal, advocate along with Sri O.P. Mishra for the Financial Creditor.

The present case is filed as a fresh case under section 7 of the I & B Code by the Financial Creditor against the Corporate Debtor Company.

The Registry is directed to make scrutiny of the same and to furnish its report. Further, a formal notice as per settled practice of the Tribunal be issued to the Corporate Debtor Company to invite their objection/ comments, if any, to the present I & B petition.

The petitioner is further directed to communicate a copy of this order along with complete set of petition to the Corporate Debtor Company.

The matter to be listed on 28th February, 2018.

Date: 1/02/2018

Typed by
Jyoti
(Stenographer)

[Signature]
H. L. Chaturvedi,
Member(Judicial)